

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 332 of 2013 & IA No. 158 of 2015

Dated: 02 November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**M/s. Lanco Kondapalli Power Ltd. ...Appellant(s)
Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Jayant Bhushan, Sr. Adv.,
Mr. Sakya Singh Choudhuri &
Ms. Abhijeet Lal

Counsel for the Respondent(s) : Mr. Anand K. Ganesan,
Ms. Swapna Seshadri &
Ms. Akshi Seem for R2-7.

ORDER

We have heard the arguments of Mr. Anand K. Ganesan, learned counsel for the respondent nos. 2-7/distribution licensees. He has finished his arguments today.

There is a request from Mr. Jayant Bhushan, learned Sr. Advocate for the appellant for fixing some other date for rejoinder submissions.

Post this Appeal for rejoinder submissions on **21st December, 2015.**

**(T. Munikrishnaiah)
Technical Member
hcj/rkt**

**(Justice Surendra Kumar)
Judicial Member**